

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1274 of 2019

IN THE MATTER OF:

Sansing Ltd.

...Appellant

Versus

APL Metals Ltd.

...Respondent

Present:

For Appellant: None

For Respondent: Mr. Krishnaraj Thakur, Ms. Susmita Mahala and Ms. Sounak Sangupto, Advocates

ORDER

31.01.2020 List the Appeal 'for admission (after Notice)' on **12th**
February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

pks/md